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

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)  
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.73/252/HDB/2017
NAME OF THE COMPANY	Sri Balaji Hollow Bricks & FRC Covers Private Limited
NAME OF THE PETITIONER(S)	Sri Balaji Hollow Bricks & FRC Covers Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K.CH VENKAT REDDY	PCS	cvenkatreddy@gmail.com 9849242304	
DR.S.V. RAMA KRISHNA	Adv	9898403691	

Counsel for Respondent(s):

Name of the Counsel(s)-	Designation	E-mail & Telephone No.	Signature

Heard, Shri. K.C.H Venkat Reddy, learned PCS for the petitioner and Dr. S.V. Rama Krishna, learned counsel for the petitioner.

CA is disposed of by separate order.

  
Member (Technical)

  
Member (Judicial)